

HIGH COURT OF JUDICATURE AT PATNA

Notice for opening of Financial Bids


Ref.: Tender Notice No.- 09/2025 A.D.(Establishment) dated 25.07.2025

In connection with the above tender notice, based on terms and conditions mentioned in Tender Notice No.- **09/2025 A.D.(Establishment) dated 25.07.2025**], only one bid remains valid for evaluation of financial bid. Hence the financial bid of the qualifying bidder is scheduled for opening on 12.12.2025 (Friday) at 12:30 P.M. in front of chambers of the learned Registrar (Establishment), Patna High Court, Patna.

Sl. No.	Name of the Bidding Firm
1.	Patna Telecop Services, Boring Road, Patna.

The Bidder or its representative is hereby requested to remain present on the date and time, as mentioned above, for opening of Financial Bids. No separate information regarding the same will be issued any further.

Dated: 10.12.2025


Registrar (Establishment)
Patna High Court, Patna